

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2740
ANSWERED ON:07.12.2009
RECLAMATION PLANS IN MUMBAI
Gandhi Smt. Maneka Sanjay

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether reclamation plans in Mumbai include reclaiming salt pan lands which are like cups holding sea water;
- (b) if so, whether the water held by salt pans once developed will flood parts of Sewree and Mazagaon;
- (c) if so, the details thereof;
- (d) whether the Government is going to contain this; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e): The Government of Maharashtra has informed that there is no plan for reclaiming the salt pan lands and diverting their use and that the bulk of the salt pan lands lie within Coastal Regulation Zone-I and therefore cannot be diverted to any other use under the CRZ Notification 1991.

There is no specific scheme / programme for reclamation of salt pan land in the country. As per the Seventh Schedule of the Constitution of India, Land falls under the purview of the State Governments and therefore, it is for the State Governments to prepare suitable plan for problem lands / salt pan land for reclamation and development under ongoing programmes excluding the lands owned by Central Government.